[11 December, 2013] 223

(c) whether it is a fact that such notification has been issued but it has failed to address resolution of pending issues of release of subsidies of approved cases; and

(d) the steps taken to clear pending claims?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) A meeting was held in Surat on 5.7.2013 to discuss various issues of the textile industry with its stakeholders.

(b) A meeting was held with the representatives of the Public Sector Banks on 11.7.2013 to discuss the issues pertaining to Technology Upgradation Fund Scheme (TUFS).

(c) Government Resolution on Revised Restructured TUFS has been issued for operation of scheme in the 12th Five Year Plan and reimbursements against approved subsidies.

(d) Claims received from the lending agencies upto the quarter ending June, 2013 have been cleared.

Setting up of textiles parks by textile industry

766. SHRI T.M. SELVAGANAPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government is considering to encourage textile industry to set up Textile Parks in the country;

(b) whether it is also a fact that Government is considering to make an investment of Rs.3,000 crore in this regard; and

(c) whether it is also a fact that Government has received many proposals from various parts of the country in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) The Scheme for Textile Parks (SITP) has been introduced by Government of India to encourage textile industry. The Scheme aims to create new parks of international standards as potential growth centres. This Scheme would also facilitate textile units to meet international environmental and social standards. Under this scheme Ministry of Textiles is providing subsidy of 40% of the Project cost subject to a ceiling of Rs. 40 crore. However, Government of India is providing 90% of the project cost subject to a ceiling of Rs. 40 crore for first two

[RAJYA SABHA]

projects in the States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Tripura, Sikkim and Jammu and Kashmir.

(b) The scheme for Integrated Textile Parks has been allocated Rs. 1900 crore in the Twelfth Five Year Plan, out of which Rs. 717 crore is available for sanctioning new parks in the Twelfth Five Year Plan.

(c) An advertisement inviting applications for setting of new parks under the Scheme has been published in newspapers in whole country in November, 2013. The proposals are expected in response to this.

Incentive to cotton exporters

767. SHRI T. M. SELVAGANAPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government is considering to restore the export incentives under the Focus Market Scheme given to cotton and cotton yarn exporters and if so, the details thereof;

(b) whether it is also a fact that to deal with the issue of current account deficit, Government should encourage textile exports; and

(c) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Government reviews performance of export sectors at regular intervals and takes remedial measures for providing incentives whenever needed to boost export keeping in view the financial and overall economic implications and presently, there is no proposal to restore incentives of Focus Market Scheme on export of cotton and cotton yarn.

(b) and (c) There is regular review on the performance of textile and clothing exports. Government is taking various steps in consultation with textiles and clothing industry to encourage exports of textiles and clothing products. Recently, to boost the export of textile following steps have been taken:

- Market Linked Focus Product Scheme (MLFPS) has been extended till 31st March, 2014 for export to USA and EU in respect of items falling in Chapter 61 and Chapter 62 (textiles and clothing).
- (ii) Hong Kong, Indonesia, South Korea, Pakistan, Asian Group of Countries,